

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 606/2018**

**In re:** Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues (Arising out of directions of the Hon'ble Supreme Court in W. P. No. 888/1996 and W. P. No. 375/2012)

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Through



**Abhimanyu Garg**

Standing counsel

Government of Puducherry

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**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****O. A. NO. 606/2018****(I.A.No.163/2021 and I.A.No.299/2024)**

**In re:** Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

**REPLY FILED BY THE UNION TERRITORY OF PUDUCHERRY IN  
RESPONSE TO THE SHOW CAUSE NOTICE DATED 16.08.2024 ISSUED  
IN OA NO. 606/2018 (I.A.No.163/2021 and I.A.No.299/2024)**

I, P. Jawahar, I.A.S., Commissioner-cum-Secretary to Government (Local Administration), Government of Puducherry having office in the complex of the Chief Secretariat, Puducherry, do hereby solemnly affirm and sincerely state as follows:-

1. I respectfully submit that by way of e-mail dated 17.08.2024, the Deputy Registrar, National Green Tribunal (in short NGT) had communicated the Show Cause Notice dated 16.08.2024 (hereinafter referred as "SCN") issued to the Principal Secretary / Additional Chief Secretary (Urban Development), Government of Puducherry. The said SCN seeks to show cause why action for committing offences under Section 24 read with Section 43 and 48 of Water Act, 1974 and for non-compliance of the Tribunal's order under Section 26 of NGT Act, 2010 be not initiated in appropriate forum.

2. I respectfully submit that I make all the submissions hereunder, with utmost reverence and sincerity towards the Hon'ble National Green Tribunal, Principal Bench, New Delhi, understanding the strenuous efforts of this Hon'ble Tribunal to resolve the issues of waste management and I look up to this Hon'ble Tribunal for guidance and leadership on this front.

3. I respectfully submit that there is no post of Principal Secretary / Additional Chief Secretary (Urban Development) in the UT of Puducherry. The works of solid waste management are looked after by Commissioner-cum-Secretary to Government (Local Administration) and the works of liquid waste management are looked after by Secretary to Government (Works).

4. I respectfully submit that I assumed charge as Commissioner-cum-Secretary to Government (Local Administration) on 19.06.2024.

5. I respectfully submit that the directions in O.A. No. 606 / 2018 dated 25.07.2024 pertain to liquid waste management. I submit that Secretary (Works) is filing review application in order dated 25.07.2024 in O.A. No.606/2018 as well as reply to show cause notice dated 16.08.2024 issued in O.A. No. 606/2018 (IA No. 163/2021 and IA No. 299/2024).

6. I respectfully submit that, in view of the submissions made above, my reply may kindly be accepted.

**P. JAWAHAR, IAS**  
**Commissioner - cum - Secretary**  
(Education, Industries & Commerce,  
Local Administration Department, Forest & Wildlife and  
Science, Technology and Environment),

**P. Jawahar, I.A.S.,**  
Commissioner-cum-Secretary to Government (Local Administration),  
Government of Puducherry  
Chief Secretariat, Puducherry-1  
secylad@py.gov.in

**Place:** New Delhi

**Date:**

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**O. A. NO. 606/2018**

**In re:** Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues (Arising out of directions of the Hon'ble Supreme Court in W. P. No. 888/1996 and W. P. No. 375/2012)

**AFFIDAVIT**

I, P. Jawahar, I.A.S., S/o. Packirisamy, aged 44 years, Commissioner-cum-Secretary to Government (Local Administration), Government of Puducherry, with office at Chief Secretariat, Puducherry-1, do hereby solemnly affirm and state as under: -

1. I am the Commissioner-cum-Secretary to Government (Local Administration), Government of Puducherry and thus competent and conversant with the case to depose this affidavit. The contents of this Reply to Show Cause are taken from the available official records of the Government of Puducherry and are true and correct to my knowledge.
2. That I have read and understood the contents of the accompanying Reply to Show Cause Notice dated 16.08.2024 and state that statements made therein are true and correct to my knowledge and belief and based on the records available with me.

  
**DEPONENT**

**P. JAWAHAR, IAS**  
**Commissioner - cum - Secretary**  
(Education, Industries & Commerce,  
Local Administration Department, Forest & Wildlife and  
Science, Technology and Environment),

VERIFICATION

Verified at Puducherry on 23<sup>rd</sup> of August, 2024 that the contents of the above Affidavit are true and correct to the best of my knowledge and information as derived from the official records and nothing material has been concealed there from.



SIGNED BEFORE ME

*MW* 23/08/2024

M. SIVAPRAKASH, E.L.  
ADVOCATE & NOTARY PUBLIC  
Govt. of India  
Regd. No. 7933/2018  
No 5, 11th CROSS, ILANGO NAGAR  
PUDUCHERRY - 605 011

*P. Jawahar*

DEPONENT

**P. JAWAHAR, IAS**  
**Commissioner - cum - Secretary**  
(Education, Industries & Commerce,  
Local Administration Department, Forest & Wildlife and  
Science, Technology and Environment),